

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

Institution of Applications for issue of Certified  
Copies.

Report on :17-12-2019

Date : 17.12.2019										
S.L. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	114923/2019	17.12.2019	RPFAM - 282/2019	R. N. DASH	C.O.	COURT NO. 23	Order Dtd. 2019-12-12			(Seat No -)
2	114924/2019	17.12.2019	WP (C) - 20645/2018	PRASANJIT BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-12		WRIT BRANCH-7	(Seat No - 18)
3	114925/2019	17.12.2019	WP (C) - 19796/2018	PRASANJIT BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-12		WRIT BRANCH-9	(Seat No - 59)
4	114926/2019	17.12.2019	ABLAP L- 13171/2019	B.N.MOHAPATRA	C.O.	COURT NO. 9	Order Dtd. 2019-12-12			(Seat No - 59)
5	114927/2019	17.12.2019	WP (C) - 2266/2005	P. K. LENKA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-11		WRIT BRANCH-2	(Seat No - 6)
6	114928/2019	17.12.2019	WP (C) -	R. K. MOHAPATRA	C.O.	CHIEF	Order Dtd. 2019-12-11		WRIT BRANCH	(Seat)

	9		2266/ 2005			JUST ICE' S COUR T			CH-2	t No - 6)
7	11492 9/201 9	17.12. 2019	WP (C) - 23728 /2019	H. S. PAIKRAY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 12-11			(S ea t No - 6)
8	11493 0/201 9	17.12. 2019	WP (C) - 8127/ 2011	N. SAHOO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 12-12			(S ea t No - 6)
9	11493 1/201 9	17.12. 2019	WP (C) - 16649 /2019	D. R. SENAPATI	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 12-10			(S ea t No - 6)
1 0	11493 2/201 9	17.12. 2019	WP (C) - 23944 /2019	M/S.RAMA KRISHNA BISOI	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 12-10			(S ea t No - 6)
1 1	11493 3/201 9	17.12. 2019	WP (C) - 9149/ 2019	JAYADEV BHOI	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 12-10			(S ea t No - 6)
1 2	11493 4/201 9	17.12. 2019	WP (C) - 9149/ 2019	BALARAM SINGH	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 12-10			(S ea t No - 6)
1 3	11493 5/201 9	17.12. 2019	WP (C) - 23945 /2019	M/S.RAMA KRISHNA BISOI	C.O .	CHIE F JUST ICE' S COUR	Order Dtd. 2019- 12-10			(S ea t No - 6)

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14	114936/2019	17.12.2019	WP (C) - 17388/2019	S. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-11			(Seat No - 6)
15	114937/2019	17.12.2019	WP (C) - 14296/2014	P. C. DAS	C.O.	COURT NO. 9	Order Dtd. 2019-12-12			(Seat No - 6)
16	114938/2019	17.12.2019	WP (C) - 19995/2012	NARENDRA KUMAR NAYAK	C.O.	COURT NO. 5	Order Dtd. 2019-12-12			(Seat No - 6)
17	114939/2019	17.12.2019	WP (C) - 2473/2005	RATIKANTA SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-12			(Seat No - 6)
18	114940/2019	17.12.2019	WP (C) - 15332/2017	B.K.PALLAI	C.O.	DR (J)	Order Dtd. 2019-12-16			(Seat No - 6)
19	114941/2019	17.12.2019	ABLAP L- 10115/2019	M. R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12-13		CRIMINAL MISC -2	(Seat No - 15)
20	114942/2019	17.12.2019	ABLAP L- 10117/2019	PRASANJIT BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019-12-13		CRIMINAL MISC -2	(Seat No - 15)
21	114943/2019	17.12.2019	ABLAP L- 10196/2019	P. L. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2019-12-13		CRIMINAL MISC -2	(Seat No - 15)

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22	114944/2019	17.12.2019	WP (C) - 21000/2018	S. BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-12			(Seat No - 15)
23	114945/2019	17.12.2019	WP (C) - 27084/2017	S. BISWAL	C.O.	COURT NO. 2	Order Dtd. 2019-12-12			(Seat No - 15)
24	114946/2019	17.12.2019	WP (C) - 21002/2018	S. K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-12			(Seat No - 15)
25	114947/2019	17.12.2019	WP (C) - 21002/2018	S. BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-12			(Seat No - 15)
26	114948/2019	17.12.2019	ABLAP L- 10123/2019	P. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019-12-13		CRIMINAL MISC -2	(Seat No - 15)
27	114949/2019	17.12.2019	ABLAP L- 10127/2019	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2019-12-13			(Seat No - 15)
28	114950/2019	17.12.2019	ABLAP L- 10175/2019	B. P. TUNGA	C.O.	COURT NO. 1	Order Dtd. 2019-12-13			(Seat No - 15)
29	114951/2019	17.12.2019	ABLAP L- 10178	JYOTI PRAKASH KAR	C.O.	COURT NO.	Order Dtd. 2019-12-13			(Seat No - 15)

			/2019			1				No - 15 )
3 0	11495 2/201 9	17.12. 2019	ABLAP L- 10193 /2019	RAMAKANT MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-13			(S ea t No - 15 )
3 1	11495 3/201 9	17.12. 2019	ABLAP L- 10299 /2019	P. K. MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-13			(S ea t No - 15 )
3 2	11495 4/201 9	17.12. 2019	ABLAP L- 10253 /2019	M. R. SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-13			(S ea t No - 15 )
3 3	11495 5/201 9	17.12. 2019	WP (C) - 25609 /2019	SUBHASIS BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2019- 12-16			(S ea t No - 15 )
3 4	11495 6/201 9	17.12. 2019	ABLAP L- 6432/ 2019	H. K. PATRA	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-13			(S ea t No - 15 )
3 5	11495 7/201 9	17.12. 2019	ABLAP L- 8671/ 2019	T. R. DAS	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-13			(S ea t No - 15 )
3 6	11495 8/201 9	17.12. 2019	ABLAP L- 10290 /2019	P. K. JENA	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-13			(S ea t No - 15 )

37	114959/2019	17.12.2019	ABLAP L-10543/2019	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Seat No - 15)
38	114960/2019	17.12.2019	ABLAP L-10502/2019	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Seat No - 15)
39	114961/2019	17.12.2019	ABLAP L-10508/2019	GANESWAR JAYASINGH	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Seat No - 15)
40	114962/2019	17.12.2019	ABLAP L-10501/2019	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Seat No - 15)
41	114963/2019	17.12.2019	WP (C) - 25282/2019	SUBHASIS BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-16			(Seat No - 15)
42	114964/2019	17.12.2019	ABLAP L-10542/2019	R. K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Seat No - 15)
43	114965/2019	17.12.2019	ABLAP L-10548/2019	RABINDRA NATH PANDA	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Seat No - 15)
44	114966/2019	17.12.2019	WP (C) - 25281/2019	SUBHASIS BARIK	C.O.	COURT NO. 3	Order Dtd. 2019-12-16			(Seat No - 15)

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4 5	11496 7/201 9	17.12. 2019	ABLAP L- 10549 /2019	JAYADEV BHOI	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-16			(S ea t No - 15 )
4 6	11496 8/201 9	17.12. 2019	ABLAP L- 10551 /2019	R. R. NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-16			(S ea t No - 15 )
4 7	11496 9/201 9	17.12. 2019	WP (C) - 25279 /2019	SUBHASIS BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2019- 12-16			(S ea t No - 15 )
4 8	11497 0/201 9	17.12. 2019	ABLAP L- 10556 /2019	J. BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-16			(S ea t No - 15 )
4 9	11497 1/201 9	17.12. 2019	WP (C) - 25277 /2019	SUBHASIS BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2019- 12-16			(S ea t No - 15 )
5 0	11497 2/201 9	17.12. 2019	ABLAP L- 10598 /2019	S.K.MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-16			(S ea t No - 15 )
5 1	11497 3/201 9	17.12. 2019	WP (C) - 25276 /2019	SUBHASIS BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2019- 12-16			(S ea t No - 15 )
5	11497	17.12.	ABLAP	JAYAKRISHNA	C.O	COUR	Order Dtd. 2019-			(S

2	4/2019	2019	L-10419/2019	MOHAPATRA	.	T NO. 1	12-16			ea t No - 15 )
53	114975/2019	17.12.2019	WP (C) - 25275/2019	SUBHASIS BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-16			(S ea t No - 15 )
54	114976/2019	17.12.2019	WP (C) - 25274/2019	SUBHASIS BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-16			(S ea t No - 15 )
55	114977/2019	17.12.2019	WP (C) - 25272/2019	SUBHASIS BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-16			(S ea t No - 15 )
56	114978/2019	17.12.2019	ABLAP L-10425/2019	BINDU SAGAR SWAIN	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(S ea t No - 15 )
57	114979/2019	17.12.2019	WP (C) - 8778/2016	RATIKANTA SAHOO	C.O.	COURT NO. 22	Order Dtd. 2019-12-12			(S ea t No - 15 )
58	114980/2019	17.12.2019	ABLAP L-10441/2019	N.R.PANDA	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(S ea t No - 15 )
59	114981/2019	17.12.2019	WP (C) - 24211/2019	P K MALLICK	C.O.	CHIEF JUSTICE'S	Order Dtd. 2019-12-10			(S ea t No - 15 )



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60	11498 2/2019	17.12. 2019	ABLAP L- 10260 /2019	M. R. SAHOO	C.O. .	COURT NO. 1	Order Dtd. 2019- 12-13			(Seat No - 15)
61	11498 3/2019	17.12. 2019	WP (C) - 23928 /2019	P K MOHAPATRA	C.O. .	CHIEF JUSTICE' S COURT	Order Dtd. 2019- 12-10			(Seat No - 15)
62	11498 4/2019	17.12. 2019	ABLAP L- 10226 /2019	GANESH SAHOO	C.O. .	COURT NO. 1	Order Dtd. 2019- 12-13			(Seat No - 15)
63	11498 5/2019	17.12. 2019	WP (C) - 24802 /2019	A PATTNAIK	C.O. .	CHIEF JUSTICE' S COURT	Order Dtd. 2019- 12-12			(Seat No - 15)
64	11498 6/2019	17.12. 2019	ABLAP L- 10231 /2019	P. K. MOHANTY	C.O. .	COURT NO. 1	Order Dtd. 2019- 12-13			(Seat No - 15)
65	11498 7/2019	17.12. 2019	ABLAP L- 10466 /2019	B.B.MOHAPATRA	C.O. .	COURT NO. 1	Order Dtd. 2019- 12-16			(Seat No - 15)
66	11498 8/2019	17.12. 2019	WP (C) - 20908 /2018	PRASANJIT BEHERA	C.O. .	CHIEF JUSTICE' S COURT	Order Dtd. 2019- 12-12		WRIT BRANCH-1	(Seat No - 4)
67	11498 9/2019	17.12. 2019	ABLAP L-	S. C. SAHOO	C.O. .	COURT	Order Dtd. 2019- 12-16			(Seat

	9		10467 /2019			NO. 1				t No - 4)
6 8	11499 0/201 9	17.12. 2019	ABLAP L- 10464 /2019	G. JAYASINGH	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-16			(S ea t No - 4)
6 9	11499 1/201 9	17.12. 2019	ABLAP L- 10470 /2019	A. K. BISWAL	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-16			(S ea t No - 4)
7 0	11499 2/201 9	17.12. 2019	WP (C) - 23850 /2017	SUMANTA DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 12-12		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 3)
7 1	11499 3/201 9	17.12. 2019	ABLAP L- 10463 /2019	A. K. MISHRA 3	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-16			(S ea t No - 11 3)
7 2	11499 4/201 9	17.12. 2019	ABLAP L- 10205 /2019	PRASANT KUMAR BARIKP.PANDA ,H.K.MOHANTA	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-13			(S ea t No - 11 3)
7 3	11499 5/201 9	17.12. 2019	WP (C) - 15686 /2019	P K BARIK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 12-12			(S ea t No - 11 3)
7 4	11499 6/201 9	17.12. 2019	WP (C) - 15686 /2019	D P DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 12-12			(S ea t No - 11 3)
7	11499	17.12.	WP (C)	PRASANJIT	C.O	CHIE	Order Dtd. 2019-		WRIT	(S

5	7/2019	2019	- 20647 /2018	BEHERA	.	F JUST ICE' S COUR T	12-12		BRAN CH-7	ea t No - 18 )
7 6	11499 8/2019	17.12. 2019	ABLAP L- 10261 /2019	M.R.SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-13			(S ea t No - 18 )
7 7	11499 9/2019	17.12. 2019	ABLAP L- 10200 /2019	BINDU SAGAR SWAIN	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-13			(S ea t No - 18 )
7 8	11500 0/2019	17.12. 2019	ABLAP L- 10209 /2019	B. DAS	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-13			(S ea t No - 18 )
7 9	11500 1/2019	17.12. 2019	ABLAP L- 10268 /2019	A. K. MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-13			(S ea t No - 18 )
8 0	11500 2/2019	17.12. 2019	ABLAP L- 10262 /2019	B.N. MOHAPATRA	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-13			(S ea t No - 18 )
8 1	11500 3/2019	17.12. 2019	WP (C) - 15184 /2018	R.K.MOHABHOI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2018- 11-29		WRIT BRAN CH-7	(S ea t No - 18 )
8 2	11500 4/2019	17.12. 2019	ABLAP L- 10277 /2019	S. DASH	GEN ERA L		Order Dtd. 2019- 12-13			(S ea t No - 18 )

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83	115005/2019	17.12.2019	ABLAP L-13636/2019	M. BARAL	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Seat No - 18)
84	115006/2019	17.12.2019	WP (C) - 10071/2019	P.K.BARIK	GENERAL		Order Dtd. 2019-07-29			(Seat No - 18)
85	115007/2019	17.12.2019	ABLAP L-10271/2019	P.L. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2019-12-13			(Seat No - 18)
86	115008/2019	17.12.2019	WP (C) - 21668/2010	D.K.SWAIN	GENERAL		Order Dtd. 2010-12-14		WRIT BRANCH-3	(Seat No - 13)
87	115009/2019	17.12.2019	ABLAP L-10223/2019	P.N.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019-12-13			(Seat No - 13)
88	115010/2019	17.12.2019	ABLAP L-10218/2019	G. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12-13			(Seat No - 13)
89	115011/2019	17.12.2019	WP (C) - 23083/2017	L.D.SAHOO-A	GENERAL		Order Dtd. 2020-01-06		WRIT BRANCH-1	(Seat No - 31)
90	115012/2019	17.12.2019	ABLAP L-	N.K.ROUT	C.O.	COURT	Order Dtd. 2019-12-13			(Sea

	9		10227 /2019			NO. 1				t No - 31 )
9 1	11501 3/201 9	17.12. 2019	ABLAP L- 10240 /2019	B. DAS	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-13			(S ea t No - 31 )
9 2	11501 4/201 9	17.12. 2019	WP (C) - 943/2 017	M.K.PANI	C.O .	COUR T NO. 1	Order Dtd. 2019- 09-04			(S ea t No - 31 )
9 3	11501 5/201 9	17.12. 2019	ABLAP L- 10245 /2019	B. DAS	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-13			(S ea t No - 31 )
9 4	11501 6/201 9	17.12. 2019	WP (C) - 7799/ 2012	J.C.BARAL	GEN ERA L		Order Dtd. 2012- 05-04		WRIT BRAN CH-9	(S ea t No - 59 )
9 5	11501 7/201 9	17.12. 2019	WP (C) - 21636 /2019	RATIKANTA SAHOO	GEN ERA L		Order Dtd. 9999- 12-31		WRIT BRAN CH-2	(S ea t No - 45 )
9 6	11501 8/201 9	17.12. 2019	WP (C) - 5938/ 2018	B.MOHANTY	GEN ERA L		Order Dtd. 2019- 12-12			(S ea t No - 45 )
9 7	11501 9/201 9	17.12. 2019	WP (C) - 14733 /2008	M.K.MALLICK	GEN ERA L		Order Dtd. 2009- 01-07		WRIT BRAN CH-6	(S ea t No - 35 )

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98	115020/2019	17.12.2019	WP (C) - 16631/2018	S. K. JENA	C.O.	DR (J)	Order Dtd. 2019-12-10			(Seat No - 35)
99	115021/2019	17.12.2019	WP (C) - 3743/2006	S.P.MISHRA	GENERAL		Order Dtd. 2006-04-17		WRIT BRANCH-4	(Seat No - 17)
100	115022/2019	17.12.2019	ABLAP L- 14202/2019	P. K. BARIK	C.O.	COURT NO. 2	Order Dtd. 2019-12-16			(Seat No - 17)
101	115023/2019	17.12.2019	WP (C) - 14520/2015	M.K.RANA	GENERAL		Order Dtd. 2016-11-30		WRIT BRANCH-4	(Seat No - 46)
102	115024/2019	17.12.2019	ABLAP L- 13637/2019	M. BARAL	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Seat No - 46)
103	115025/2019	17.12.2019	CONTC - 1562/2018	M.K.RANA	GENERAL		Order Dtd. 2019-12-13			(Seat No - 46)
104	115026/2019	17.12.2019	CRLMC - 2631/2017	R.K.MOHABHOI	C.O.	COURT NO. 2	Order Dtd. 2019-12-04		CRIMINAL MISC -3	(Seat No - 18)
105	115027/2019	17.12.2019	ABLAP L- 10631	PRATYUSH RANJAN	C.O.	COURT NO.	Order Dtd. 2019-12-16			(Seat

			/2019			1				No - 18 )
1 0 6	11502 8/201 9	17.12. 2019	ABLAP L- 10266 /2019	B. SINGH	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-13			(S ea t No - 18 )
1 0 7	11502 9/201 9	17.12. 2019	WP (C) - 23680 /2015	P K SINGH	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-11			(S ea t No - 18 )
1 0 8	11503 0/201 9	17.12. 2019	ABLAP L- 10629 /2019	P. K. MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-16			(S ea t No - 18 )
1 0 9	11503 1/201 9	17.12. 2019	ABLAP L- 10280 /2019	N. PANDA	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-13			(S ea t No - 18 )
1 1 0	11503 2/201 9	17.12. 2019	ABLAP L- 10573 /2019	CHINTU SAMAL	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-16			(S ea t No - 18 )
1 1 1	11503 3/201 9	17.12. 2019	WP (C) - 23679 /2019	J K MISHRA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 12-12			(S ea t No - 18 )
1 1 2	11503 4/201 9	17.12. 2019	ABLAP L- 10281 /2019	N. SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-13			(S ea t No - 18 )

1 1 3	11503 5/201 9	17.12. 2019	ABLAP L- 10287 /2019	S. BAMILA	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-13			(S ea t No - 18 )
1 1 4	11503 6/201 9	17.12. 2019	WP (C) - 16224 /2019	P K BARIK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 12-10			(S ea t No - 18 )
1 1 5	11503 7/201 9	17.12. 2019	ABLAP L- 10296 /2019	P. K. MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-13			(S ea t No - 18 )
1 1 6	11503 8/201 9	17.12. 2019	LPA- 41/20 02	P K MOHANTY	GEN ERA L		Order Dtd. 2012- 05-09		M.J. C.	(S ea t No - 1)
1 1 7	11503 9/201 9	17.12. 2019	RVWPE T- 52/20 13	P K MOHANTY	GEN ERA L		Order Dtd. 2016- 07-26		CIVI L REVI SION	(S ea t No - 1)
1 1 8	11504 0/201 9	17.12. 2019	WP (C) - 24396 /2019	P.CH. SATPATHY	C.O .	COUR T NO. 9	Order Dtd. 2019- 12-16			(S ea t No - 1)
1 1 9	11504 1/201 9	17.12. 2019	ABLAP L- 10113 /2019	N. K. ROUT	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-13			(S ea t No - 1)
1 2 0	11504 2/201 9	17.12. 2019	WP (C) - 22609 /2018	A.B. MALLICK	C.O .	DR (J)	Order Dtd. 2019- 12-13			(S ea t No - 1)
1 2	11504 3/201	17.12. 2019	ITA- 8/201	S R MALLICK	C.O .	CHIE F	Order Dtd. 2019- 12-11			(S ea



1	9		7			JUSTICE'S COURT				t No - 1)
1 2 2	11504 4/2019	17.12. 2019	ABLAP L- 10105 /2019	P. K. MOHANTY	C.O. .	COURT NO. 1	Order Dtd. 2019- 12-13			(S ea t No - 1)
1 2 3	11504 5/2019	17.12. 2019	WP (C) - 3581/ 2017	A.T. NAYAK	C.O. .	COURT NO. 9	Order Dtd. 2019- 12-13		WRIT BRAN CH-1	(S ea t No - 3)
1 2 4	11504 6/2019	17.12. 2019	ABLAP L- 10125 /2019	G. JAYASINGH	C.O. .	COURT NO. 1	Order Dtd. 2019- 12-13			(S ea t No - 3)
1 2 5	11504 7/2019	17.12. 2019	ITA- 6/2017	S R MALICK	C.O. .	COURT NO. 1	Order Dtd. 2019- 12-11			(S ea t No - 3)
1 2 6	11504 8/2019	17.12. 2019	CONTC - 2172/ 2019	P.K. BARIK	C.O. .	COURT NO. 9	Order Dtd. 2019- 12-16			(S ea t No - 3)
1 2 7	11504 9/2019	17.12. 2019	ABLAP L- 10126 /2019	JAYAKRISHNA MOHAPATRA	C.O. .	COURT NO. 1	Order Dtd. 2019- 12-13			(S ea t No - 3)
1 2 8	11505 0/2019	17.12. 2019	WP (C) - 23980 /2019	P.L. MISHRA	C.O. .	COURT NO. 9	Order Dtd. 2019- 12-16			(S ea t No - 3)
1 2 9	11505 1/2019	17.12. 2019	ABLAP L- 10131 /2019	A. K. MOHANTY	C.O. .	COURT NO. 1	Order Dtd. 2019- 12-13			(S ea t No - 3)

130	115052/2019	17.12.2019	ITA-12/2017	S.R. MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-11			(Seat No - 3)
131	115053/2019	17.12.2019	ABLAP L-10134/2019	U. P. BAG	C.O.	COURT NO. 1	Order Dtd. 2019-12-13			(Seat No - 3)
132	115054/2019	17.12.2019	WP (C) - 18639/2018	D.K.NAYAK-BH KUSHA	GENERAL		Order Dtd. 2019-08-09		WRIT BRANCH-6	(Seat No - 24)
133	115055/2019	17.12.2019	CRLMC - 4757/2015	R.K.MOHABHOI	C.O.	COURT NO. 2	Order Dtd. 2019-12-09		CRIMINAL MISC -3	(Seat No - 18)
134	115056/2019	17.12.2019	ABLAP L-10136/2019	NIRANJAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12-13			(Seat No - 18)
135	115057/2019	17.12.2019	ABLAP L-10152/2019	P. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-13			(Seat No - 18)
136	115058/2019	17.12.2019	ABLAP L-10180/2019	RAMAKANT MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-13			(Seat No - 18)
137	115059/2019	17.12.2019	CRLMC - 2630/2017	R.K.MOHABHOI	GENERAL		Order Dtd. 2019-12-04		CRIMINAL MISC -3	(Seat No - )

										18)
138	115060/2019	17.12.2019	ABLAP L-10190/2019	J. KAMILA	C.O.	COURT NO. 1	Order Dtd. 2019-12-13			(Seat No - 18)
139	115061/2019	17.12.2019	CMAPL - 503/2016	S.MISHRA	GENERAL		Order Dtd. 2018-03-20		M.J.C.	(Seat No - 4)
140	115062/2019	17.12.2019	ABLAP L-10189/2019	SARADA NAYAK	C.O.	COURT NO. 1	Order Dtd. 2019-12-13			(Seat No - 4)
141	115063/2019	17.12.2019	ABLAP L-10623/2019	B.R.MOHANTY	GENERAL		Order Dtd. 2019-08-16			(Seat No - 4)
142	115064/2019	17.12.2019	WP (C) - 13312/2007	M R SAHOO	GENERAL		Order Dtd. 2007-10-30	20.11.2007 , 07.12.2007 , 04.01.2008 , 04.02.2008 , 04.09.2009	WRIT BRANCH-7	(Seat No - 10)
143	115065/2019	17.12.2019	ABLAP L-10137/2019	G. SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2019-12-13			(Seat No - 10)
144	115066/2019	17.12.2019	WP (C) - 17588/2013	P.N. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2018-02-10		WRIT BRANCH-6	(Seat No - )

										26)
145	115067/2019	17.12.2019	ABLAP L-10140/2019	SAROJ KUMAR DASH	C.O.	COURT NO. 1	Order Dtd. 2019-12-13			(Seat No - 26)
146	115068/2019	17.12.2019	ABLAP L-10163/2019	H. K. BHOL	C.O.	COURT NO. 1	Order Dtd. 2019-12-13			(Seat No - 26)
147	115069/2019	17.12.2019	WP (C) - 8413/2010	ARUN KU MANSINGH	GENERAL		Entire Order			(Seat No - 26)
148	115070/2019	17.12.2019	ABLAP L-10177/2019	B. MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2019-12-13			(Seat No - 26)
149	115071/2019	17.12.2019	ABLAP L-13197/2019	M BARAL	C.O.	COURT NO. 7	Order Dtd. 2019-12-13			(Seat No - 26)
150	115072/2019	17.12.2019	ABLAP L-10254/2019	SACHINDRA KANHAR	C.O.	COURT NO. 1	Order Dtd. 2019-12-13			(Seat No - 26)
151	115073/2019	17.12.2019	ABLAP L-10182/2019	B. MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2019-12-13			(Seat No - 26)
155	115074/2019	17.12.2019	ABLAP L-	P K JENA	C.O.	COURT	Order Dtd. 2019-12-13			(Seat

2	9		10257 /2019			NO. 1				t No - 26 )
1 5 3	11507 5/201 9	17.12. 2019	RPFAM - 295/2 019	P. K. MISHRA	C.O .	COUR T NO. 23	Order Dtd. 2019- 12-12			(S ea t No - 26 )
1 5 4	11507 6/201 9	17.12. 2019	CRLMP - 436/2 016	R.K.BARIK	GEN ERA L		Order Dtd. 2018- 07-09		WRIT BRAN CH- 11	(S ea t No - 61 )
1 5 5	11507 7/201 9	17.12. 2019	ABLAP L- 10191 /2019	T. R. DAS	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-13			(S ea t No - 61 )
1 5 6	11507 8/201 9	17.12. 2019	ABLAP L- 10101 /2019	P. R. SWAIN	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-13			(S ea t No - 61 )
1 5 7	11507 9/201 9	17.12. 2019	WA- 295/2 015	R. K. BARIK	C.O .	COUR T NO. 5	Order Dtd. 2019- 12-12		M.J. C.	(S ea t No - 1)
1 5 8	11508 0/201 9	17.12. 2019	BLAPL - 4974/ 2019	B B MALLICK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2019- 12-16			(S ea t No - 1)
1 5 9	11508 1/201 9	17.12. 2019	WA- 295/2 015	SUVENDU BARIK	C.O .	COUR T NO. 5	Order Dtd. 2019- 12-12		M.J. C.	(S ea t No - 1)
1 6	11508 2/201	17.12. 2019	BLAPL -	GANESH SAHOO	C.O .	COUR T	Order Dtd. 2019- 12-16			(S ea

0	9		4896/ 2019			NO. 9 OLD				t No - 1)
1 6 1	11508 3/201 9	17.12. 2019	ABLAP L- 10582 /2019	ARUN KUMAR JATI	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-16			(S ea t No - 1)
1 6 2	11508 4/201 9	17.12. 2019	BLAPL - 558/2 019	S K BHANJADEO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2019- 12-16			(S ea t No - 1)
1 6 3	11508 5/201 9	17.12. 2019	ABLAP L- 10243 /2016	B. DAS	C.O .	COUR T NO. 9 OLD	Order Dtd. 2019- 12-13		CRIM INAL MISC -1	(S ea t No - 8)
1 6 4	11508 6/201 9	17.12. 2019	ABLAP L- 3011/ 2017	BALARAM SINGH	C.O .	COUR T NO. 7	Order Dtd. 2019- 12-16		CRMI NAL MISC -2	(S ea t No - 15 )
1 6 5	11508 7/201 9	17.12. 2019	ABLAP L- 10237 /2019	B. DAS	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-13			(S ea t No - 15 )
1 6 6	11508 8/201 9	17.12. 2019	ABLAP L- 10269 /2019	A. K. MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-13			(S ea t No - 15 )
1 6 7	11508 9/201 9	17.12. 2019	ABLAP L- 10216 /2019	GANESH SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-13			(S ea t No - 15 )
1 6 8	11509 0/201 9	17.12. 2019	BLAPL - 1057/ 2019	A. KHAN	C.O .	COUR T NO.	Order Dtd. 2019- 12-16		CRIM INAL MISC	(S ea t

			2019			7			-3	No - 9)
1 6 9	11509 1/201 9	17.12. 2019	ABLAP L- 10284 /2019	M. K. SWAIN	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-13			(S ea t No - 9)
1 7 0	11509 2/201 9	17.12. 2019	ABLAP L- 10270 /2019	B. DAS	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-13			(S ea t No - 9)
1 7 1	11509 3/201 9	17.12. 2019	BLAPL - 10159 /2019	G.S.MOHANTY	C.O .	COUR T NO. 7	Order Dtd. 2019- 12-16			(S ea t No - 9)
1 7 2	11509 4/201 9	17.12. 2019	ABLAP L- 10300 /2019	P. K. MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-13			(S ea t No - 9)
1 7 3	11509 5/201 9	17.12. 2019	ABLAP L- 10304 /2019	DILLIP SAMAL	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-13			(S ea t No - 9)
1 7 4	11509 6/201 9	17.12. 2019	BLAPL - 10157 /2019	P.K. MOHANTY	C.O .	COUR T NO. 7	Order Dtd. 2019- 12-16			(S ea t No - 9)
1 7 5	11509 7/201 9	17.12. 2019	ABLAP L- 13399 /2019	T. R. DAS	C.O .	COUR T NO. 2	Order Dtd. 2019- 12-13			(S ea t No - 9)
1 7 6	11509 8/201 9	17.12. 2019	CRLRE V- 683/2 019	PITABAS NAYAK	C.O .	DR (J)	Order Dtd. 2019- 12-16			(S ea t No - 9)
1 7 7	11509 9/201 9	17.12. 2019	ABLAP L-	BISWAJIT MOHAPATRA	C.O .	COUR T	Order Dtd. 2019- 12-13			(S ea

7	9		15095 /2019			NO. 1				t No - 9)
1 7 8	11510 0/201 9	17.12. 2019	BLAPL - 10148 /2019	M.R. BARIK	C.O .	COUR T NO. 7	Order Dtd. 2019- 12-16			(S ea t No - 9)
1 7 9	11510 1/201 9	17.12. 2019	ABLAP L- 16366 /2019	A. K. MOHANTY	C.O .	COUR T NO. 9	Order Dtd. 2019- 12-13			(S ea t No - 9)
1 8 0	11510 2/201 9	17.12. 2019	CRLRE V- 771/2 018	N C SINHA	C.O .	COUR T NO. 7	Order Dtd. 2019- 12-12			(S ea t No - 9)
1 8 1	11510 3/201 9	17.12. 2019	ABLAP L- 16564 /2019	M. R. SAHOO	C.O .	COUR T NO. 9	Order Dtd. 2019- 12-13			(S ea t No - 9)
1 8 2	11510 4/201 9	17.12. 2019	BLAPL - 10170 /2019	S.K. MOHANTY	C.O .	COUR T NO. 7	Order Dtd. 2019- 12-16			(S ea t No - 9)
1 8 3	11510 5/201 9	17.12. 2019	ABLAP L- 16823 /2019	B. P. TUNGA	C.O .	COUR T NO. 9	Order Dtd. 2019- 12-13			(S ea t No - 9)
1 8 4	11510 6/201 9	17.12. 2019	BLAPL - 10167 /2019	P.S. DAS	C.O .	COUR T NO. 7	Order Dtd. 2019- 12-16			(S ea t No - 9)
1 8 5	11510 7/201 9	17.12. 2019	ABLAP L- 13498 /2019	M. BARAL	C.O .	COUR T NO. 9	Order Dtd. 2019- 12-13			(S ea t No - 9)
1	11510	17.12.	ABLAP	D. K. NAIK	C.O	COUR	Order Dtd. 2019-			(S



86	8/2019	2019	L-10267/2019		.	T NO. 1	12-13			eat No - 9)
187	115109/2019	17.12.2019	BLAPL - 10140/2019	P.K. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2019-12-16			(Seat No - 9)
188	115110/2019	17.12.2019	ABLAP L-10232/2019	A. K. BHUYAN	C.O.	COURT NO. 1	Order Dtd. 2019-12-13			(Seat No - 9)
189	115111/2019	17.12.2019	WP (C) - 4030/2018	MADAN DAS	C.O.	COURT NO. 3	Order Dtd. 2019-12-12			(Seat No - 9)
190	115112/2019	17.12.2019	BLAPL - 10168/2019	L.D. SAHU	C.O.	COURT NO. 7	Order Dtd. 2019-12-16			(Seat No - 9)
191	115113/2019	17.12.2019	ABLAP L-10089/2019	H. K. PATRA	C.O.	COURT NO. 1	Order Dtd. 2019-12-13			(Seat No - 9)
192	115114/2019	17.12.2019	BLAPL - 10164/2019	P.K. PRADHAN	C.O.	COURT NO. 7	Order Dtd. 2019-12-16			(Seat No - 9)
193	115115/2019	17.12.2019	ABLAP L-10091/2019	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2019-12-13			(Seat No - 9)
194	115116/2019	17.12.2019	ABLAP L-10093/2019	S. R. PATTNAIK	C.O.	COURT NO. 1	Order Dtd. 2019-12-13			(Seat No - 9)

195	115117/2019	17.12.2019	WP (C) - 24709/2019	J. PARIDA	C.O.	COURT NO. 9	Order Dtd. 2019-12-16			(Seat No - 9)
196	115118/2019	17.12.2019	ABLAP L- 9856/2019	PRAMOD KUMAR MISHRA	C.O.	COURT NO. 1	Order Dtd. 2019-12-12			(Seat No - 9)
197	115119/2019	17.12.2019	WP (C) - 23826/2019	S.K. SUNDARA	C.O.	COURT NO. 9	Order Dtd. 2019-12-16			(Seat No - 9)
198	115120/2019	17.12.2019	ABLAP L- 9764/2019	B. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019-12-13			(Seat No - 9)
199	115121/2019	17.12.2019	BLAPL - 9411/2019	R.MALLICK	GENERAL		Order Dtd. 2019-11-27			(Seat No - 9)
200	115122/2019	17.12.2019	WP (C) - 10999/2019	NARENDRA KUNAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-12			(Seat No - 9)
201	115123/2019	17.12.2019	WP (C) - 24009/2019	P.K. JENA	C.O.	COURT NO. 9	Order Dtd. 2019-12-16			(Seat No - 9)
202	115124/2019	17.12.2019	ABLAP L- 9749/2019	M. BARAL	C.O.	COURT NO. 9	Order Dtd. 2019-12-13			(Seat No - 9)
203	115125/2019	17.12.2019	WP (C) - 10999/2019	D P DAS	C.O.	CHIEF JUSTICE'	Order Dtd. 2019-12-12			(Seat No - 9)

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2 0 4	11512 6/201 9	17.12. 2019	ABLAP L- 9486/ 2019	A. K. DAS	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-13			(S ea t No - 9)
2 0 5	11512 7/201 9	17.12. 2019	WP (C) - 15528 /2013	S. BUDGATA	C.O .	COUR T NO. 9	Order Dtd. 2019- 12-13			(S ea t No - 9)
2 0 6	11512 8/201 9	17.12. 2019	ABLAP L- 9326/ 2019	H. K. PATRA	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-13			(S ea t No - 9)
2 0 7	11512 9/201 9	17.12. 2019	WP (C) - 15827 /2019	S. BAMILA	C.O .	COUR T NO. 9	Order Dtd. 2019- 12-13	WRIT BRAN CH-4		(S ea t No - 38 )
2 0 8	11513 0/201 9	17.12. 2019	BLAPL - 9271/ 2019	M. R. DASH	C.O .	COUR T NO. 9	Order Dtd. 2019- 12-13			(S ea t No - 38 )
2 0 9	11513 1/201 9	17.12. 2019	WP (C) - 10924 /2016	S.K. PADHI	C.O .	COUR T NO. 9	Order Dtd. 2019- 12-13			(S ea t No - 38 )
2 1 0	11513 2/201 9	17.12. 2019	BLAPL - 8762/ 2019	S.R. PANI	C.O .	COUR T NO. 2	Order Dtd. 2019- 12-16			(S ea t No - 38 )
2 1 1	11513 3/201 9	17.12. 2019	BLAPL - 6986/ 2019	SURENDRA DAS	C.O .	COUR T NO. 9	Order Dtd. 2019- 12-13			(S ea t No

										-38)
212	115134/2019	17.12.2019	WP(C) - 25944/2017	N K ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-11			(Seat No - 38)
213	115135/2019	17.12.2019	BLAPL - 8761/2019	R.N. DASH	C.O.	COURT NO. 2	Order Dtd. 2019-12-16			(Seat No - 38)
214	115136/2019	17.12.2019	ABLAP L- 4305/2018	SACHINDRA KANHAR	C.O.	COURT NO. 9	Order Dtd. 2019-12-13		CRIMINAL MISC -3	(Seat No - 3)
215	115137/2019	17.12.2019	BLAPL - 8122/2019	D. SAMAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2019-12-16			(Seat No - 3)
216	115138/2019	17.12.2019	ABLAP L- 10195/2019	P. L. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2019-12-13			(Seat No - 3)
217	115139/2019	17.12.2019	ABLAP L- 10158/2019	ARJUNA CH. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2019-12-13			(Seat No - 3)
218	115140/2019	17.12.2019	BLAPL - 7761/2019	S. BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2019-12-16			(Seat No - 3)
219	115141/2019	17.12.2019	ABLAP L- 10119/2019	SAROJ KUMAR DASH	C.O.	COURT NO. 1	Order Dtd. 2019-12-13			(Seat No - 3)

220	115142/2019	17.12.2019	BLAPL-7331/2019	D. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2019-12-16			(Seat No-3)
221	115143/2019	17.12.2019	ABLAPL-10294/2019	M. N. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-13			(Seat No-3)
222	115144/2019	17.12.2019	BLAPL-6345/2019	P.CH. DAS	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Seat No-3)
223	115145/2019	17.12.2019	ABLAPL-3471/2019	S. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2019-12-16		CRIMINAL MISC -2	(Seat No-15)
224	115146/2019	17.12.2019	BLAPL-8765/2019	J.P. SAMAL	C.O.	COURT NO. 2	Order Dtd. 2019-12-16			(Seat No-15)
225	115147/2019	17.12.2019	BLAPL-1063/2019	A. KHAN	C.O.	COURT NO. 7	Order Dtd. 2019-12-16		CRIMINAL MISC -3	(Seat No-9)
226	115148/2019	17.12.2019	OTC-2/2007	B N SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-11			(Seat No-9)
227	115149/2019	17.12.2019	BLAPL-10154/2019	D.R. MISHRA	C.O.	COURT NO. 7	Order Dtd. 2019-12-16			(Seat No-9)
228	115150/2019	17.12.2019	BLAPL-	A. KALASH	C.O.	COURT	Order Dtd. 2019-12-16			(Seat

8	9		10145 /2019			NO. 7				t No - 9)
2 2 9	11515 1/201 9	17.12. 2019	BLAPL - 10144 /2019	S.K. BHAJADEO	C.O .	COUR T NO. 7	Order Dtd. 2019- 12-16			(S ea t No - 9)
2 3 0	11515 2/201 9	17.12. 2019	WP (C) - 15560 /2019	TRILOCHAN BAG	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 12-10			(S ea t No - 9)
2 3 1	11515 3/201 9	17.12. 2019	BLAPL - 10133 /2019	B. DAS	C.O .	COUR T NO. 7	Order Dtd. 2019- 12-16			(S ea t No - 9)
2 3 2	11515 4/201 9	17.12. 2019	BLAPL - 10121 /2019	R.R. NAYAK	C.O .	COUR T NO. 7	Order Dtd. 2019- 12-16			(S ea t No - 9)
2 3 3	11515 5/201 9	17.12. 2019	BLAPL - 10120 /2019	A.K. JATI	C.O .	COUR T NO. 7	Order Dtd. 2019- 12-16			(S ea t No - 9)
2 3 4	11515 6/201 9	17.12. 2019	WP (C) - 5592/ 2019	R R DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 12-10		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 6)
2 3 5	11515 7/201 9	17.12. 2019	BLAPL - 10119 /2019	P.K. BEHERA	C.O .	COUR T NO. 7	Order Dtd. 2019- 12-16			(S ea t No - 10 6)
2 3 6	11515 8/201 9	17.12. 2019	BLAPL - 10118	N. SAHOO	C.O .	COUR T NO.	Order Dtd. 2019- 12-16			(S ea t

			/2019			7				No - 10 6)
2 3 7	11515 9/201 9	17.12. 2019	WP (C) - 4369/ 2018	B N SAHU	C.O .	DR (J)	Order Dtd. 2019- 12-12			(S ea t No - 10 6)
2 3 8	11516 0/201 9	17.12. 2019	BLAPL - 10116 /2019	P.K. BEHERA	C.O .	COUR T NO. 7	Order Dtd. 2019- 12-16			(S ea t No - 10 6)
2 3 9	11516 1/201 9	17.12. 2019	BLAPL - 7444/ 2019	M.K. MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2019- 12-16			(S ea t No - 10 6)
2 4 0	11516 2/201 9	17.12. 2019	WP (C) - 25688 /2019	MANASI PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2019- 12-16			(S ea t No - 10 6)
2 4 1	11516 3/201 9	17.12. 2019	BLAPL - 7062/ 2019	K.K. JENA	C.O .	COUR T NO. 9	Order Dtd. 2019- 12-16			(S ea t No - 10 6)
2 4 2	11516 4/201 9	17.12. 2019	WP (C) - 25685 /2019	MANASI PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2019- 12-16			(S ea t No - 10 6)
2 4 3	11516 5/201 9	17.12. 2019	BLAPL - 5746/ 2019	A.K. NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-16			(S ea t No - 10 6)

244	115166/2019	17.12.2019	WP (C) - 25682/2019	MANASI PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-16			(Seat No - 106)
245	115167/2019	17.12.2019	BLAPL - 5645/2019	A.K. JATI	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Seat No - 106)
246	115168/2019	17.12.2019	WP (C) - 25663/2019	MANASI PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-16			(Seat No - 106)
247	115169/2019	17.12.2019	WP (C) - 25652/2019	MANAS PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-16			(Seat No - 106)
248	115170/2019	17.12.2019	RVWPE T- 157/2019	MOHAN BEHERA	C.O.	COURT NO. 3	Order Dtd. 2019-12-13			(Seat No - 106)
249	115171/2019	17.12.2019	RVWPE T- 157/2019	P K BARIK	C.O.	COURT NO. 3	Order Dtd. 2019-12-13			(Seat No - 106)
250	115172/2019	17.12.2019	ABLAP L- 1388/2019	S. CHOUDHURY	C.O.	COURT NO. 1	Order Dtd. 2019-12-13		CRIMINAL MISC -1	(Seat No - 5)
251	115173/2019	17.12.2019	WP (C) - 12926/2009	SILADITYA RAY	C.O.	CHIEF JUSTICE'S	Order Dtd. 2019-12-12			(Seat No - )



						COURT				5)
252	115174/2019	17.12.2019	FAO-412/2016	L. D. PANDA	C.O.	COURT NO. 8	Order Dtd. 2019-09-13			(Seat No - 5)
253	115175/2019	17.12.2019	CRLMC - 2744/2019	JYOTI PRAKASH KAR	C.O.	COURT NO. 1	Order Dtd. 2019-12-13			(Seat No - 5)
254	115176/2019	17.12.2019	CRLMC - 2603/2019	P K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-10			(Seat No - 5)
255	115177/2019	17.12.2019	CRLRE V-528/2017	M/S.JYOTI PRAKASH TRIPATHY	C.O.	COURT NO. 7	Order Dtd. 2019-12-12			(Seat No - 5)
256	115178/2019	17.12.2019	WP(C) - 5415/2013	NIRANJAN SAHOO	GENERAL		Order Dtd. 2013-04-17Petition,Annexure,	WRIT BRANCH-7		(Seat No - 15)
257	115179/2019	17.12.2019	CRLRE V-529/2017	J. P. TRIPATHY	C.O.	COURT NO. 7	Order Dtd. 2019-12-12			(Seat No - 15)
258	115180/2019	17.12.2019	WP(C) - 25824/2019	H. K. PANDA	C.O.	COURT NO. 22	Order Dtd. 2019-12-16			(Seat No - 15)
259	115181/2019	17.12.2019	WP(C) - 25824/2019	K. K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2019-12-16			(Seat No - 15)

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260	115182/2019	17.12.2019	ABLAP L-8829/2018	A K SWAIN	C.O.	COURT NO. 1	Order Dtd. 2019-12-13		CRIMINAL MISC-3	(Seat No - 14)
261	115183/2019	17.12.2019	CRLREV-296/2019	NIRANJAN SAHOO	GENERAL		Order Dtd. 2019-11-27 Petition, Annexure, Affidavit,			(Seat No - 14)
262	115184/2019	17.12.2019	WP(C) - 4481/2019	K P BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-12			(Seat No - 14)
263	115185/2019	17.12.2019	WP(C) - 16303/2006	N C SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-12			(Seat No - 14)
264	115186/2019	17.12.2019	WP(C) - 16303/2006	NIRANJAN SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-12			(Seat No - 14)
265	115187/2019	17.12.2019	WP(C) - 22602/2019	A PATTNAIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-10			(Seat No - 14)
266	115188/2019	17.12.2019	ITA-87/2018	S.R. MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-11			(Seat No - 14)
267	115189/2019	17.12.2019	ITA-49/2018	S.R. MALLICK	C.O.	CHIEF JUST	Order Dtd. 2019-12-11			(Seat

						ICE'S COURT				No-14)
268	11519 0/2019	17.12. 2019	ITA- 51/2018	S.R. MALLICK	C.O.	DR (J)	Order Dtd. 2019- 12-11			(Seat No-14)
269	11519 1/2019	17.12. 2019	OJC- 7810/ 2001	B N SHADHANGI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019- 12-10			(Seat No-14)
270	11519 2/2019	17.12. 2019	ITA- 47/2018	S R MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019- 12-11			(Seat No-14)
271	11519 3/2019	17.12. 2019	WP (C) - 21988 /2019	N K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019- 12-12			(Seat No-14)
272	11519 4/2019	17.12. 2019	WP (C) - 17996 /2019	N SEN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019- 12-12			(Seat No-14)
273	11519 5/2019	17.12. 2019	ITA- 172/2018	S.R. MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019- 12-11			(Seat No-14)
274	11519 6/2019	17.12. 2019	WP (C) - 7084/ 2016	M MOHAPATRA	C.O.	COURT NO. 22	Order Dtd. 2019- 12-12			(Seat No-14)

275	115197/2019	17.12.2019	WP (C) - 24121/2019	S K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-11			(Seat No - 14)
276	115198/2019	17.12.2019	WP (C) - 23054/2019	S K TRIPATHY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-03			(Seat No - 14)
277	115199/2019	17.12.2019	WP (C) - 22367/2014	R R DAS	C.O.	COURT NO. 9	Order Dtd. 2019-12-12			(Seat No - 14)
278	115200/2019	17.12.2019	WP (C) - 10843/2019	B.D. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-12		WRIT BRANCH (DIVISION BENCH)	(Seat No - 105)
279	115201/2019	17.12.2019	ITA-36/2018	S.R. MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-11			(Seat No - 105)
280	115202/2019	17.12.2019	ITA-36/2018	J LENKA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-11			(Seat No - 105)
281	115203/2019	17.12.2019	CRLMC - 1996/2015	J. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2019-12-16		CRIMINAL MISC -2	(Seat No - 10)
282	115204/2019	17.12.2019	OTAPL - 14/20	B K PANDA	C.O.	CHIEF JUST	Order Dtd. 2019-12-11			(Seat

			11			ICE'S COURT				No-10)
283	115205/2019	17.12.2019	ITA-46/2018	S R MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-11			(Seat No-10)
284	115206/2019	17.12.2019	CRLMC-2235/2015	S. BISWAL	C.O.	COURT NO. 2	Order Dtd. 2019-12-16		CRIMINAL MISC-1	(Seat No-7)
285	115207/2019	17.12.2019	TRP(C)-4/2019	R CH ROUT	C.O.	COURT NO. 9	Order Dtd. 2019-12-13			(Seat No-7)
286	115208/2019	17.12.2019	ABLAP L-10113/2018	DILLIP SAMAL	C.O.	COURT NO. 7	Order Dtd. 2019-12-16			(Seat No-7)
287	115209/2019	17.12.2019	ABLAP L-3098/2019	SAK DORA	C.O.	COURT NO. 1	Order Dtd. 2019-12-16		CRIMINAL MISC-3	(Seat No-4)
288	115210/2019	17.12.2019	ABLAP L-1390/2019	P.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Seat No-4)
289	115211/2019	17.12.2019	ABLAP L-3760/2019	S.R. PANI	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Seat No-4)
290	115212/2019	17.12.2019	ABLAP L-4708/2019	B.K. DALAI	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Seat No-4)

2 9 1	11521 3/201 9	17.12. 2019	ABLAP L- 4735/ 2019	P.K. SINGH	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-16			(S ea t No - 4)
2 9 2	11521 4/201 9	17.12. 2019	ABLAP L- 5473/ 2019	ABHIJIT DAS	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-16			(S ea t No - 4)
2 9 3	11521 5/201 9	17.12. 2019	ABLAP L- 3496/ 2019	P.K. MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-16			(S ea t No - 4)
2 9 4	11521 6/201 9	17.12. 2019	ABLAP L- 8958/ 2019	S.K. BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-16			(S ea t No - 4)
2 9 5	11521 7/201 9	17.12. 2019	WP (C) - 24902 /2019	B.D. SAHU	C.O .	COUR T NO. 2 OLD	Order Dtd. 2019- 12-16			(S ea t No - 4)
2 9 6	11521 8/201 9	17.12. 2019	WP (C) - 24902 /2019	S.R. PATTANAİK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2019- 12-16			(S ea t No - 4)
2 9 7	11521 9/201 9	17.12. 2019	MACA- 764/2 011	R.K. MOHAPATRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2019- 12-13		MISC . APPE AL SEC.	(S ea t No - 7)
2 9 8	11522 0/201 9	17.12. 2019	MACA- 581/2 019	B.R. SENAPATI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2019- 12-13			(S ea t No - 7)
2 9 9	11522 1/201 9	17.12. 2019	CMAPL - 31/20 18	G. JAYASINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2019- 12-12			(S ea t No - )

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300	115222/2019	17.12.2019	ABLAP L-15709/2019	A.K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2019-12-13			(Seat No - 7)
301	115223/2019	17.12.2019	ABLAP L-8088/2019	R.K. DEHURI	C.O.	COURT NO. 1	Order Dtd. 2019-12-13			(Seat No - 7)
302	115224/2019	17.12.2019	CRLMC - 1831/2017	R. K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2019-12-09			(Seat No - 7)
303	115225/2019	17.12.2019	CRLMC - 498/2016	J. C. BARAL	C.O.	COURT NO. 2	Order Dtd. 2019-12-16			(Seat No - 7)
304	115226/2019	17.12.2019	CRLMC - 2179/2016	S. C. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2019-12-16			(Seat No - 7)
305	115227/2019	17.12.2019	CRLMP - 1561/2019	J.P. KAR	C.O.	COURT NO. 17	Order Dtd. 2019-12-16			(Seat No - 7)
306	115228/2019	17.12.2019	ABLAP L-2946/2019	H. K. PATRA	C.O.	COURT NO. 1	Order Dtd. 2019-12-13			(Seat No - 7)
307	115229/2019	17.12.2019	ABLAP L-3479/2019	DURLLABHA RANJAN MISHRA	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Seat No - 7)
308	115230/2019	17.12.2019	CRLMP - 1561/2019	S. BARIK	C.O.	COURT NO. 17	Order Dtd. 2019-12-16			(Seat No - 7)

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3 0 9	11523 1/201 9	17.12. 2019	ABLAP L- 3460/ 2019	CHIRANJAYA MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-16			(S ea t No - 7)
3 1 0	11523 2/201 9	17.12. 2019	CRLMP - 1722/ 2019	M.R. SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2019- 12-16			(S ea t No - 7)
3 1 1	11523 3/201 9	17.12. 2019	ABLAP L- 3472/ 2019	P. K. BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-16			(S ea t No - 7)
3 1 2	11523 4/201 9	17.12. 2019	ABLAP L- 3485/ 2019	M/S.JAGRUTI BARIK	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-16			(S ea t No - 7)
3 1 3	11523 5/201 9	17.12. 2019	CRLMP - 1355/ 2019	MR.DEBASHIS MITRA (IN PERSON)	C.O .	COUR T NO. 17	Order Dtd. 2019- 12-16			(S ea t No - 7)
3 1 4	11523 6/201 9	17.12. 2019	ABLAP L- 3759/ 2019	RITURANJAN CHHOTARAY	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-16			(S ea t No - 7)
3 1 5	11523 7/201 9	17.12. 2019	CRLMP - 1687/ 2019	M.N. MOHANTY	C.O .	COUR T NO. 17	Order Dtd. 2019- 12-16			(S ea t No - 7)
3 1 6	11523 8/201 9	17.12. 2019	ABLAP L- 3814/ 2019	BISWAJIT MOHAPATRA	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-16			(S ea t No - 7)
3 1 7	11523 9/201 9	17.12. 2019	CRLMP - 1694/ 2019	S. RATH	C.O .	COUR T NO.	Order Dtd. 2019- 12-16			(S ea t



			2019			17				No - 7)
318	115240/2019	17.12.2019	ABLAP L-3489/2019	CHINTU SAMAL	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Seat No - 7)
319	115241/2019	17.12.2019	ABLAP L-3282/2018	SARADA NAYAK	C.O.	COURT NO. 1	Order Dtd. 2019-12-16			(Seat No - 7)
320	115242/2019	17.12.2019	CRLMP - 1682/2019	R.K. ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2019-12-16			(Seat No - 7)
321	115243/2019	17.12.2019	WP (C) - 635/2005	NANDA KISHORE ROUT	C.O.	COURT NO. 21	Order Dtd. 2019-12-11			(Seat No - 7)
322	115244/2019	17.12.2019	CRLMP - 943/2018	S.P. SETHY	C.O.	COURT NO. 9	Order Dtd. 2019-12-16	WRIT BRANCH-3		(Seat No - 11)
323	115245/2019	17.12.2019	ITA-45/2018	SASHMI REKHA MALLICK	C.O.	DR (J)	Order Dtd. 2019-12-11			(Seat No - 11)
324	115246/2019	17.12.2019	CRLMP - 1427/2019	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2019-12-16			(Seat No - 11)
325	115247/2019	17.12.2019	ITA-44/2018	SASHMI REKHA MALLICK	C.O.	COURT NO. 17	Order Dtd. 2019-12-11			(Seat No -

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326	115248/2019	17.12.2019	CRLMP - 72/2018	A.K. ROUT	C.O.	COURT NO. 17	Order Dtd. 2019-12-16			(Seat No - 11)
327	115249/2019	17.12.2019	WP (C) - 25587/2019	ASHOK KUMAR RANA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-16		WRIT BRANCH (DIVISION BENCH)	(Seat No - 109)
328	115250/2019	17.12.2019	WP (C) - 18632/2017	M/S.NAYAN BEHARI DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-16			(Seat No - 109)
329	115251/2019	17.12.2019	WP (C) - 4428/2019	M/S.DIGAMBAR SETHI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-12			(Seat No - 109)
330	115252/2019	17.12.2019	ABLAP L- 10255/2019	S. PATTANAYAK	C.O.	COURT NO. 1	Order Dtd. 2019-12-13			(Seat No - 109)
331	115253/2019	17.12.2019	WP (C) - 10081/2019	P. KARAN	C.O.	COURT NO. 3	Order Dtd. 2019-12-10		WRIT BRANCH (DIVISION BENCH)	(Seat No - 110)
332	115254/2019	17.12.2019	WP (C) - 10081/2019	PRADEEP KUMAR RATH	C.O.	COURT NO. 3	Order Dtd. 2019-12-10		WRIT BRANCH (DIVISION BENCH)	(Seat No - 110)

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333	115255/2019	17.12.2019	WP (C) - 23158/2019	BIJAY KUMAR DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-11			(Seat No - 110)
334	115256/2019	17.12.2019	WP (C) - 15123/2019	BASUDEV BARIK	C.O.	DR (J)	Order Dtd. 2019-12-12			(Seat No - 110)
335	115257/2019	17.12.2019	WP (C) - 20891/2019	P.K. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2019-12-13			(Seat No - 110)
336	115258/2019	17.12.2019	WP (C) - 5722/2019	LOKNATH SAHOO	C.O.	COURT NO. 9	Order Dtd. 2019-12-13		WRIT BRANCH-5	(Seat No - 32)
337	115259/2019	17.12.2019	WP (C) - 5722/2019	R.K. MOHAPATRA	C.O.	COURT NO. 9	Order Dtd. 2019-12-13		WRIT BRANCH-5	(Seat No - 32)
338	115260/2019	17.12.2019	WP (C) - 14002/2019	B. ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-12			(Seat No - 32)
339	115261/2019	17.12.2019	WP (C) - 5722/2019	S.R. TRIPATHY	C.O.	COURT NO. 9	Order Dtd. 2019-12-13		WRIT BRANCH-5	(Seat No - 32)
340	115262/2019	17.12.2019	WP (C) - 25198	S.R. PATTANAİK	C.O.	COURT NO.	Order Dtd. 2019-12-16			(Seat No - 32)

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3 4 1	11526 3/201 9	17.12. 2019	WP (C) - 14002 /2019	R. R. DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 12-12			(S ea t No - 32 )
3 4 2	11526 4/201 9	17.12. 2019	WP (C) - 10089 /2019	R. R. DAS	C.O .	COUR T NO. 3	Order Dtd. 2019- 12-23		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 0)
3 4 3	11526 5/201 9	17.12. 2019	WP (C) - 23933 /2019	R. K. MOHAPATRA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 12-10			(S ea t No - 11 0)
3 4 4	11526 6/201 9	17.12. 2019	WP (C) - 23943 /2019	M/S. RAMA KRISHNA BISOI	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 12-10			(S ea t No - 11 0)
3 4 5	11526 7/201 9	17.12. 2019	WP (C) - 24232 /2019	D. K. DEHURY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 12-10			(S ea t No - 11 0)
3 4 6	11526 8/201 9	17.12. 2019	WP (C) - 15864 /2009	RATIKANTA SAHOO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 12-12			(S ea t No - 11 0)
3 4 7	11526 9/201 9	17.12. 2019	WP (C) - 17881 /2019	NARENDRA KUMAR NAYAK	C.O .	CHIE F JUST ICE' S COUR	Order Dtd. 2019- 12-12			(S ea t No - 11

						T				0)
348	115270/2019	17.12.2019	WP (C) - 25200/2019	S.R. PATTANAİK	C.O.	COURT NO. 17	Order Dtd. 2019-12-16			(Seat No - 110)
349	115271/2019	17.12.2019	ITA-48/2018	J. LENKA	C.O.	DR (J)	Order Dtd. 2019-12-11			(Seat No - 110)
350	115272/2019	17.12.2019	ITA-48/2018	SASHMI REKHA MALLICK	C.O.	DR (J)	Order Dtd. 2019-12-11			(Seat No - 110)
351	115273/2019	17.12.2019	WP (C) - 25202/2019	S.R. PATTANAİK	C.O.	COURT NO. 17	Order Dtd. 2019-12-16			(Seat No - 110)
352	115274/2019	17.12.2019	WP (C) - 7822/2014	M. NAIK	C.O.	COURT NO. 16	Order Dtd. 2019-12-12			(Seat No - 110)
353	115275/2019	17.12.2019	CRLMP - 1181/2019	MADAN DAS	C.O.	COURT NO. 17	Order Dtd. 2019-12-16			(Seat No - 110)
354	115276/2019	17.12.2019	CRLMC - 1898/2017	P.S. DAS	C.O.	COURT NO. 17	Order Dtd. 2019-12-09			(Seat No - 110)
355	115277/2019	17.12.2019	WP (C) - 7822/	M. R. BARIK	C.O.	COURT NO.	Order Dtd. 2019-12-12			(Seat

			2014			16				No - 110)
356	115278/2019	17.12.2019	WP (C) - 20706/2019	R. R. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-12			(Seat No - 110)
357	115279/2019	17.12.2019	CRLA-859/2019	R.K. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2019-12-12			(Seat No - 110)
358	115280/2019	17.12.2019	ITA-43/2018	SASHMI REKHA MALLICK	C.O.	DR (J)	Order Dtd. 2019-12-11			(Seat No - 110)
359	115281/2019	17.12.2019	ABLAP L-4703/2019	A.K. RANA	C.O.	COURT NO. 1	Order Dtd. 2019-12-16		CRIMINAL MISC -3	(Seat No - 4)
360	115282/2019	17.12.2019	ABLAP L-3482/2019	J. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12-16		CRIMINAL MISC -2	(Seat No - 15)
361	115283/2019	17.12.2019	ITA-42/2018	SASHMI REKHA MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-11			(Seat No - 15)
362	115284/2019	17.12.2019	CONTC - 1248/2019	S.K. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2019-12-16			(Seat No - 15)
3	11528	17.12.	WP (C)	N.K. ROUT	C.O.	COUR	Order Dtd. 2019-			(S

63	5/2019	2019	- 20498 /2019		.	T NO. 3	12-16			ea t No - 15 )
364	11528 6/2019	17.12. 2019	WP (C) - 20499 /2019	N.K. ROUT	C.O .	COUR T NO. 3	Order Dtd. 2019- 12-16			(S ea t No - 15 )
365	11528 7/2019	17.12. 2019	WP (C) - 24787 /2019	P.K. MISHRA	C.O .	COUR T NO. 3	Order Dtd. 2019- 12-16	WRIT BRAN CH (DIV ISIO N BENC H)		(S ea t No - 10 1)
366	11528 8/2019	17.12. 2019	WP (C) - 17158 /2019	SPANDAN MOHANTY	C.O .	COUR T NO. 3	Order Dtd. 2019- 12-16			(S ea t No - 10 1)
367	11528 9/2019	17.12. 2019	ITA- 93/20 18	SASHMI REKHA MALLICK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 12-11			(S ea t No - 10 1)
368	11529 0/2019	17.12. 2019	WP (C) - 17616 /2019	A.K. ACHARYA	C.O .	COUR T NO. 3	Order Dtd. 2019- 12-16			(S ea t No - 10 1)
369	11529 1/2019	17.12. 2019	WP (C) - 22458 /2012	S. PANDA	C.O .	COUR T NO. 3	Order Dtd. 2019- 12-16			(S ea t No - 10 1)
370	11529 2/2019	17.12. 2019	ITA- 93/20 18	SASHMI REKHA MALLICK	C.O .	CHIE F JUST ICE'	Order Dtd. 2019- 12-11			(S ea t No

						S COUR T				- 10 1)
3 7 1	11529 3/201 9	17.12. 2019	WP (C) - 22458 /2012	D.K.	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 12-16			(S ea t No - 10 1)
3 7 2	11529 4/201 9	17.12. 2019	WP (C) - 11685 /2015	B.M. BHUYAN	C.O .	COUR T NO. 3	Order Dtd. 2019- 12-16		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 6)
3 7 3	11529 5/201 9	17.12. 2019	WP (C) - 4300/ 2019	K. P. BEHERA	C.O .	COUR T NO. 9	Order Dtd. 2019- 12-12			(S ea t No - 10 6)
3 7 4	11529 6/201 9	17.12. 2019	WP (C) - 4300/ 2019	K. SAHOO	C.O .	COUR T NO. 9	Order Dtd. 2019- 12-12			(S ea t No - 10 6)
3 7 5	11529 7/201 9	17.12. 2019	WP (C) - 25970 /2019	P. K. JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2019- 12-16			(S ea t No - 10 6)
3 7 6	11529 8/201 9	17.12. 2019	WP (C) - 25494 /2019	B. K. BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2019- 12-16			(S ea t No - 10 6)
3 7 7	11529 9/201 9	17.12. 2019	WP (C) - 25491 /2019	B. K. BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2019- 12-16			(S ea t No - 10 6)



378	115300/2019	17.12.2019	WP (C) - 25486/2019	B. K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-16			(Seat No - 106)
379	115301/2019	17.12.2019	WP (C) - 25009/2019	R. K. MAHABHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-16			(Seat No - 106)
380	115302/2019	17.12.2019	WP (C) - 25008/2019	ROHITA KUMAR MAHABHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-16			(Seat No - 106)
381	115303/2019	17.12.2019	WP (C) - 21925/2018	M.R.BARIK	GENERAL		Order Dtd. 2019-02-18		WRIT BRANCH-1	(Seat No - 30)
382	115304/2019	17.12.2019	WP (C) - 25910/2019	P. K. PATRI	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-16		WRIT BRANCH-3	(Seat No - 13)
383	115305/2019	17.12.2019	WP (C) - 14606/2019	B.D.BISWAL	GENERAL		Order Dtd. 2019-12-11			(Seat No - 13)
384	115306/2019	17.12.2019	WP (C) - 28190/2011	M/S.SUBASH CH.ROUTRAY	C.O.	COURT NO. 2	Order Dtd. 2019-12-13			(Seat No - 13)
385	115307/2019	17.12.2019	WP (C) - 23468/2019	P.K.SWAIN	GENERAL		Order Dtd. 2019-12-10			(Seat No - 10)

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3 8 6	11530 8/201 9	17.12. 2019	WP (C) - 13558 /2019	PRAKASH KUMAR JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2019- 12-16			(S ea t No - 13 )
3 8 7	11530 9/201 9	17.12. 2019	WP (C) - 22212 /2019	D.P.NANDA	GEN ERA L		Order Dtd. 2019- 11-19			(S ea t No - 13 )
3 8 8	11531 0/201 9	17.12. 2019	WP (C) - 20791 /2017	K.C.SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2019- 04-16		WRIT BRAN CH-4	(S ea t No - 19 )
3 8 9	11531 1/201 9	17.12. 2019	WP (C) - 9585/ 2012	S. C. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2019- 12-16			(S ea t No - 19 )
3 9 0	11531 2/201 9	17.12. 2019	WP (C) - 580/2 016	P.K.DASH	GEN ERA L		Order Dtd. 2018- 04-09			(S ea t No - 19 )
3 9 1	11531 3/201 9	17.12. 2019	WP (C) - 14063 /2019	P.K.JENA	GEN ERA L		Order Dtd. 2019- 09-04			(S ea t No - 19 )
3 9 2	11531 4/201 9	17.12. 2019	WP (C) - 24482 /2019	JYOTI RANJAN SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2019- 12-16			(S ea t No - 19 )
3	11531	17.12.	WP (C)	J. KAR	C.O	COUR	Order Dtd. 2019-			(S

93	5/2019	2019	- 20797 /2012		.	T NO. 8	12-16			ea t No - 19 )
394	11531 6/2019	17.12. 2019	WP (C) - 13428 /2015	S.BARIK	GEN ERA L		Order Dtd. 2015- 07-31		WRIT BRAN CH-3	(S ea t No - 13 )
395	11531 7/2019	17.12. 2019	WP (C) - 24596 /2019	RAMAKANT MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2019- 12-16			(S ea t No - 13 )
396	11531 8/2019	17.12. 2019	TRPCR L- 77/20 19	JANMEJAY PARIDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2019- 12-13			(S ea t No - 13 )
397	11531 9/2019	17.12. 2019	WP (C) - 8413/ 2010	S.N.MOHANTY	GEN ERA L		Order Dtd. 2019- 07-03			(S ea t No - 13 )
398	11532 0/2019	17.12. 2019	WP (C) - 5435/ 2019	R. K. BARIK	C.O .	COUR T NO. 3	Order Dtd. 2019- 12-13		WRIT BRAN CH-2	(S ea t No - 34 )
399	11532 1/2019	17.12. 2019	TRP (C) )- 421/2 019	AMIYA KU. SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2019- 12-13			(S ea t No - 34 )
400	11532 2/2019	17.12. 2019	TRP (C) )- 384/2 019	SARAT DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2019- 12-13			(S ea t No - )

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401	115323/2019	17.12.2019	TRP(C)-361/2019	R. R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-13			(Seat No - 34)
402	115324/2019	17.12.2019	TRP(C)-339/2019	P. R. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-13			(Seat No - 34)
403	115325/2019	17.12.2019	TRP(C)-306/2019	M. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-13			(Seat No - 34)
404	115326/2019	17.12.2019	TRP(C)-260/2019	PITABAS NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-13			(Seat No - 34)
405	115327/2019	17.12.2019	TRP(C)-23/2018	MR. TUKUNA KUMAR MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-13			(Seat No - 34)
406	115328/2019	17.12.2019	TRP(C)-37/2019	T. K. BARIK	C.O.	COURT NO. 17	Order Dtd. 2019-12-13			(Seat No - 34)
407	115329/2019	17.12.2019	TRP(C)-37/2019	S. R. TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2019-12-13			(Seat No - 34)
408	115330/2019	17.12.2019	WP(C)-	T.BAG	GENERA		Order Dtd. 2019-07-23			(Seat

8	9		10130 /2018		L					t No - 34 )
4 0 9	11533 1/201 9	17.12. 2019	WP (C) - 22948 /2019	H.S. PANDA	C.O .	COUR T NO. 22	Order Dtd. 2019- 12-16			(S ea t No - 34 )
4 1 0	11533 2/201 9	17.12. 2019	WP (C) - 19785 /2019	M/S.SUMANTA KUMAR NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2019- 12-13			(S ea t No - 34 )
4 1 1	11533 3/201 9	17.12. 2019	WP (C) - 6531/ 2002	P.K.MISHRA	GEN ERA L		Order Dtd. 2019- 12-12			(S ea t No - 34 )
4 1 2	11533 4/201 9	17.12. 2019	ARBP- 35/20 19	M. PARIDA	C.O .	DR (J)	Order Dtd. 2019- 12-13			(S ea t No - 34 )
4 1 3	11533 5/201 9	17.12. 2019	ARBP- 50/20 16	S.P.DAS	GEN ERA L		Order Dtd. 2019- 11-15			(S ea t No - 34 )
4 1 4	11533 6/201 9	17.12. 2019	WP (C) - 24596 /2019	H. K. MOHAPATRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2019- 12-11			(S ea t No - 34 )
4 1 5	11533 7/201 9	17.12. 2019	ARBP- 47/20 17	S. B. UDGATA	C.O .	CHIE F JUST ICE' S COUR	Order Dtd. 2019- 12-13		M.J. C.	(S ea t No - 2)

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4 1 6	11533 8/201 9	17.12. 2019	WP (C) - 8313/ 2003	P.K.BEHERA	GEN ERA L		Order Dtd. 2004- 02-27		WRIT BRAN CH-6	(S ea t No - 35 )
4 1 7	11533 9/201 9	17.12. 2019	CONTC - 1270/ 2015	D. HAZRA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 12-13		CONT EMPT	(S ea t No - 5)
4 1 8	11534 0/201 9	17.12. 2019	WP (C) - 5771/ 2003	P.K.BEHERA	GEN ERA L		Order Dtd. 2003- 12-12		WRIT BRAN CH-4	(S ea t No - 17 )
4 1 9	11534 1/201 9	17.12. 2019	CONTC - 1270/ 2015	G. C. BARIK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 12-13		CONT EMPT	(S ea t No - 5)
4 2 0	11534 2/201 9	17.12. 2019	WP (C) - 8311/ 2003	P.K.BEHERA	GEN ERA L		Order Dtd. 2004- 07-13		WRIT BRAN CH-6	(S ea t No - 35 )
4 2 1	11534 3/201 9	17.12. 2019	ARBP- 35/20 12	S.P.DAS	GEN ERA L		Order Dtd. 2019- 12-13			(S ea t No - 35 )
4 2 2	11534 4/201 9	17.12. 2019	ARBP- 49/20 16	S.P.DAS	GEN ERA L		Order Dtd. 2019- 11-15			(S ea t No - 35 )
4 2 3	11534 5/201 9	17.12. 2019	ARBP- 48/20 16	S.P.DAS	GEN ERA L		Order Dtd. 2019- 11-15			(S ea t No - 35 )

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424	115346/2019	17.12.2019	ARBP-51/2016	S.P.DAS	GENERAL		Order Dtd. 2019-11-15			(Seat No-35)
425	115347/2019	17.12.2019	WA-255/2016	S.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2019-12-12			(Seat No-35)
426	115348/2019	17.12.2019	CRLA-108/2013	R.B. MISHRA	C.O.	COURT NO. 9	Order Dtd. 2019-12-16		CRIMINAL APPEAL	(Seat No-6)
427	115349/2019	17.12.2019	ABLAP L-5393/2018	S.BARIK	GENERAL		Order Dtd. 2018-04-26		CRIMINAL MISC-1	(Seat No-7)
428	115350/2019	17.12.2019	WP(C)-22115/2014	R.K. BHOI	C.O.	COURT NO. 9	Order Dtd. 2019-12-12			(Seat No-7)
429	115351/2019	17.12.2019	CMP-983/2016	BISWAJIT DAS	C.O.	COURT NO. 1	Order Dtd. 2019-07-29			(Seat No-7)
430	115352/2019	17.12.2019	WP(C)-19795/2018	PRASANJIT BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-12		WRIT BRANCH-9	(Seat No-59)
431	115353/2019	17.12.2019	BLAPL-7621/2017	P.K. MISHRA	GENERAL		Order Dtd. 2019-05-15		CRIMINAL MISC-1	(Seat No-

										-1)
4 3 2	11535 4/2019	17.12. 2019	RVWPE T- 229/2 019	S.K. PARIDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2019- 12-16			(S ea t No - 1)
4 3 3	11535 5/2019	17.12. 2019	CMP- 489/2 019	BISWAJIT DAS	GEN ERA L		Order Dtd. 2019- 07-24			(S ea t No - 1)
4 3 4	11535 6/2019	17.12. 2019	WP (C) - 25064 /2019	P.K. DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2019- 12-16			(S ea t No - 1)
4 3 5	11535 7/2019	17.12. 2019	CMP- 1322/ 2019	P.K.SWAIN	GEN ERA L		Order Dtd. 2019- 12-12			(S ea t No - 1)
4 3 6	11535 8/2019	17.12. 2019	WP (C) - 24736 /2019	N.K. ROUT	C.O .	COUR T NO. 3 OLD	Order Dtd. 2019- 12-16			(S ea t No - 1)
4 3 7	11535 9/2019	17.12. 2019	WP (C) - 25773 /2019	B.K. PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2019- 12-16			(S ea t No - 1)
4 3 8	11536 0/2019	17.12. 2019	BLAPL - 9932/ 2019	B.K.MOHARANA	GEN ERA L		Order Dtd. 2019- 12-09			(S ea t No - 1)
4 3 9	11536 1/2019	17.12. 2019	CONTC - 1736/ 2019	BHARAT BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2019- 12-16			(S ea t No - 1)
4 4 0	11536 2/2019	17.12. 2019	BLAPL - 4889/	M.R.BARIK	GEN ERA L		Order Dtd. 2018- 12-12		CRIM INAL MISC	(S ea t



			2018						-3	No - 18 )
4 4 1	11536 3/201 9	17.12. 2019	CONTC - 1539/ 2019	S.K. PARIDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2019- 12-16			(S ea t No - 18 )
4 4 2	11536 4/201 9	17.12. 2019	CONTC - 1289/ 2019	DURGA MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2019- 12-16			(S ea t No - 18 )
4 4 3	11536 5/201 9	17.12. 2019	CRLLP - 101/2 019	B.K.PANDA	GEN ERA L		Petition			(S ea t No - 18 )
4 4 4	11536 6/201 9	17.12. 2019	WP (C) - 25702 /2019	BALARAM SINGH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2019- 12-16			(S ea t No - 18 )
4 4 5	11536 7/201 9	17.12. 2019	WP (C) - 25242 /2019	P.K. BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2019- 12-16			(S ea t No - 18 )
4 4 6	11536 8/201 9	17.12. 2019	ABLAP L- 6249/ 2019	P.K.JENA	GEN ERA L		Order Dtd. 2019- 08-01			(S ea t No - 18 )
4 4 7	11536 9/201 9	17.12. 2019	WP (C) - 25244 /2019	P.K. BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2019- 12-16			(S ea t No - 18 )

448	115370/2019	17.12.2019	WP (C) - 24886/2019	D. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-16			(Seat No - 18)
449	115371/2019	17.12.2019	RSA-560/2005	M.R.BARIK	GENERAL		Order Dtd. 2016-03-16		SECOND APPEAL	(Seat No - 7)
450	115372/2019	17.12.2019	WP (C) - 24892/2019	D. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-16			(Seat No - 7)
451	115373/2019	17.12.2019	WP (C) - 24893/2019	D. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-16			(Seat No - 7)
452	115374/2019	17.12.2019	WP (C) - 25215/2019	M/S, S.C.MEKAP	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-16			(Seat No - 7)
453	115375/2019	17.12.2019	WP (C) - 25191/2019	SARAT DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-16			(Seat No - 7)
454	115376/2019	17.12.2019	WP (C) - 25222/2019	P.K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-16			(Seat No - 7)
455	115377/2019	17.12.2019	WP (C) - 25235/2019	P.K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-16			(Seat No - 7)
456	115378/2019	17.12.2019	WP (C) - 25237/2019	P.K. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2019-12-16			(Seat No

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4 5 7	11537 9/201 9	17.12. 2019	WP (C) - 25238 /2019	P.K. BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2019- 12-16			(S ea t No - 7)
4 5 8	11538 0/201 9	17.12. 2019	WP (C) - 25240 /2019	P.K. BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2019- 12-16			(S ea t No - 7)
4 5 9	11538 1/201 9	17.12. 2019	WP (C) - 25245 /2019	P.K. BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2019- 12-16			(S ea t No - 7)
4 6 0	11538 2/201 9	17.12. 2019	WP (C) - 25013 /2019	D. PARIDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2019- 12-16			(S ea t No - 7)
4 6 1	11538 3/201 9	17.12. 2019	WP (C) - 25071 /2019	M/S.MAHES DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2019- 12-16			(S ea t No - 7)
4 6 2	11538 4/201 9	17.12. 2019	WP (C) - 25102 /2019	R.K. MOHABHOI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2019- 12-16			(S ea t No - 7)
4 6 3	11538 5/201 9	17.12. 2019	WP (C) - 25449 /2019	M/S.P.R.MISH RA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2019- 12-16			(S ea t No - 7)
4 6 4	11538 6/201 9	17.12. 2019	WP (C) - 24151 /2019	P.K. DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2019- 12-16			(S ea t No - 7)
4 6 5	11538 7/201 9	17.12. 2019	WP (C) - 24156	P.K. DAS	C.O .	COUR T NO.	Order Dtd. 2019- 12-16			(S ea t

			/2019			3 OLD				No - 7)
4 6 6	11538 8/201 9	17.12. 2019	WP (C) - 24883 /2019	D. BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2019- 12-16			(S ea t No - 7)
4 6 7	11538 9/201 9	17.12. 2019	WP (C) - 24885 /2019	D. BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2019- 12-16			(S ea t No - 7)
4 6 8	11539 0/201 9	17.12. 2019	OJC- 7286/ 1999	B.K. DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 12-11			(S ea t No - 7)
4 6 9	11539 1/201 9	17.12. 2019	WP (C) - 2435/ 2005	R.K. SAHOO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 12-12			(S ea t No - 7)
4 7 0	11539 2/201 9	17.12. 2019	WP (C) - 20876 /2018	B.K. DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 12-11			(S ea t No - 7)
4 7 1	11539 3/201 9	17.12. 2019	WP (C) - 20876 /2018	MOHAN BEHERA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2019- 12-11			(S ea t No - 7)
4 7 2	11539 4/201 9	17.12. 2019	CRLRE V- 476/2 014	K. K. PAHIL	GEN ERA L		Order Dtd. 2019- 12-09			(S ea t No - 7)
4 7 3	11539 5/201 9	17.12. 2019	WP (C) - 22874 /2019	BALARAM SINGH	C.O .	CHIE F JUST ICE'	Order Dtd. 2019- 12-12			(S ea t No

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4 7 4	11539 6/201 9	17.12. 2019	WP (C) - 10551 /2019	BHASKAR SAHOO	C.O .	COUR T NO. 3	Order Dtd. 2019- 12-16			(S ea t No - 7)
4 7 5	11539 7/201 9	17.12. 2019	WP (C) - 4956/ 2019	K.K. SWAIN	C.O .	DR (J)	Order Dtd. 2019- 12-16			(S ea t No - 7)
4 7 6	11539 8/201 9	17.12. 2019	WP (C) - 10551 /2019	K.K. SWAIN	C.O .	COUR T NO. 3	Order Dtd. 2019- 12-16			(S ea t No - 7)
4 7 7	11539 9/201 9	17.12. 2019	WP (C) - 25438 /2019	A. PARIDA	C.O .	COUR T NO. 22	Order Dtd. 2019- 12-16			(S ea t No - 7)
4 7 8	11540 0/201 9	17.12. 2019	WP (C) - 25427 /2019	A.K. PARIDA	C.O .	COUR T NO. 22	Order Dtd. 2019- 12-16			(S ea t No - 7)
4 7 9	11540 1/201 9	17.12. 2019	WP (C) - 25440 /2019	A.K. PARIDA	C.O .	COUR T NO. 22	Order Dtd. 2019- 12-16			(S ea t No - 7)
4 8 0	11540 2/201 9	17.12. 2019	WP (C) - 25450 /2019	A.K. PARIDA	C.O .	COUR T NO. 22	Order Dtd. 2019- 12-16			(S ea t No - 7)
4 8 1	11540 3/201 9	17.12. 2019	WP (C) - 25309 /2019	JAYADEV BHOI	C.O .	COUR T NO. 22	Order Dtd. 2019- 12-16			(S ea t No - 7)
4 8	11540 4/201	17.12. 2019	WP (C) -	P.K. BARIK	C.O .	COUR T	Order Dtd. 2019- 12-16			(S ea

2	9		24685 /2019			NO. 22				t No - 7)
4 8 3	11540 5/201 9	17.12. 2019	WP (C) - 24773 /2019	D.K. MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2019- 12-16		WRIT BRAN CH-5	(S ea t No - 22 )
4 8 4	11540 6/201 9	17.12. 2019	WP (C) - 25631 /2019	H.K. PANDA	C.O .	COUR T NO. 22	Order Dtd. 2019- 12-16			(S ea t No - 22 )
4 8 5	11540 7/201 9	17.12. 2019	WP (C) - 25826 /2019	H.K. PANDA	C.O .	COUR T NO. 22	Order Dtd. 2019- 12-16			(S ea t No - 22 )
4 8 6	11540 8/201 9	17.12. 2019	WP (C) - 25144 /2019	MANASI MOHAPATRA	C.O .	COUR T NO. 22	Order Dtd. 2019- 12-16			(S ea t No - 22 )
4 8 7	11540 9/201 9	17.12. 2019	WP (C) - 25120 /2019	P.K. BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2019- 12-16			(S ea t No - 22 )
4 8 8	11541 0/201 9	17.12. 2019	WP (C) - 25464 /2019	B.M.SARANGI	C.O .	COUR T NO. 22	Order Dtd. 2019- 12-16			(S ea t No - 22 )
4 8 9	11541 1/201 9	17.12. 2019	WP (C) - 25471 /2019	B.M.SARANGI	C.O .	COUR T NO. 22	Order Dtd. 2019- 12-16			(S ea t No - 22 )

4 9 0	11541 2/201 9	17.12. 2019	WP (C) - 25474 /2019	B.M.SARANGI	C.O .	COUR T NO. 22	Order Dtd. 2019- 12-16			(S ea t No - 22 )
4 9 1	11541 3/201 9	17.12. 2019	WP (C) - 25472 /2019	B.M.SARANGI	C.O .	COUR T NO. 22	Order Dtd. 2019- 12-16			(S ea t No - 22 )
4 9 2	11541 4/201 9	17.12. 2019	WP (C) - 25469 /2019	B.M.SARANGI	C.O .	COUR T NO. 22	Order Dtd. 2019- 12-16			(S ea t No - 22 )
4 9 3	11541 5/201 9	17.12. 2019	WP (C) - 24784 /2019	D.K. MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2019- 12-16		WRIT BRAN CH-5	(S ea t No - 22 )
4 9 4	11541 6/201 9	17.12. 2019	BLAPL - 534/2 019	SUVENDU BARIK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2019- 12-16			(S ea t No - 22 )
4 9 5	11541 7/201 9	17.12. 2019	WP (C) - 24924 /2019	N.K. ROUT	C.O .	COUR T NO. 22	Order Dtd. 2019- 12-16			(S ea t No - 22 )
4 9 6	11541 8/201 9	17.12. 2019	WP (C) - 24926 /2019	N.K. ROUT	C.O .	COUR T NO. 22	Order Dtd. 2019- 12-16			(S ea t No - 22 )
4 9 7	11541 9/201 9	17.12. 2019	WP (C) - 25121 /2019	MR.P.K.BEHER A	C.O .	COUR T NO. 22	Order Dtd. 2019- 12-16			(S ea t No - 22 )

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4 9 8	11542 0/201 9	17.12. 2019	WP (C) - 25376 /2019	H.K. PANDA	C.O .	COUR T NO. 22	Order Dtd. 2019- 12-16			(S ea t No - 22 )
4 9 9	11542 1/201 9	17.12. 2019	BLAPL - 2266/ 2019	R. DAS	C.O .	COUR T NO. 9 OLD	Order Dtd. 2019- 12-16			(S ea t No - 22 )
5 0 0	11542 2/201 9	17.12. 2019	WP (C) - 25065 /2019	S.K. NAYAK-6	C.O .	COUR T NO. 22	Order Dtd. 2019- 12-16			(S ea t No - 22 )
5 0 1	11542 3/201 9	17.12. 2019	WP (C) - 25123 /2019	P.K. BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2019- 12-16			(S ea t No - 22 )
5 0 2	11542 4/201 9	17.12. 2019	BLAPL - 5171/ 2019	P. K. PATRI	C.O .	COUR T NO. 9 OLD	Order Dtd. 2019- 12-16			(S ea t No - 22 )
5 0 3	11542 5/201 9	17.12. 2019	BLAPL - 6089/ 2019	GANESWAR JAYASINGH	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-16			(S ea t No - 22 )
5 0 4	11542 6/201 9	17.12. 2019	WP (C) - 25090 /2019	B. BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2019- 12-16			(S ea t No - 22 )
5	11542	17.12.	WP (C)	B. BEHERA	C.O	COUR	Order Dtd. 2019-			(S



05	7/2019	2019	- 25089 /2019		.	T NO. 22	12-16			ea t No - 22 )
506	115428/2019	17.12.2019	BLAPL - 6137/ 2019	GANESWAR JAYASINGH	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-16			(S ea t No - 22 )
507	115429/2019	17.12.2019	BLAPL - 6549/ 2019	S. SETHI	C.O .	COUR T NO. 1	Order Dtd. 2019- 12-16			(S ea t No - 22 )
508	115430/2019	17.12.2019	WP (C) - 25103 /2019	BASUDEV BARIK	C.O .	COUR T NO. 22	Order Dtd. 2019- 12-16			(S ea t No - 22 )
509	115431/2019	17.12.2019	BLAPL - 7336/ 2019	S. SETHI	C.O .	COUR T NO. 9	Order Dtd. 2019- 12-16			(S ea t No - 22 )
510	115432/2019	17.12.2019	WP (C) - 25847 /2019	B.K. MOHARANA	C.O .	COUR T NO. 22	Order Dtd. 2019- 12-16			(S ea t No - 22 )
511	115433/2019	17.12.2019	BLAPL - 7344/ 2019	M. K. PANI	C.O .	COUR T NO. 7	Order Dtd. 2019- 12-16			(S ea t No - 22 )
512	115434/2019	17.12.2019	WP (C) - 25074 /2019	S.C. DAS	C.O .	COUR T NO. 22	Order Dtd. 2019- 12-16			(S ea t No - 22 )

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513	115435/2019	17.12.2019	BLAPL - 8747/2019	NIRANJAN SAHOO	C.O .	COURT NO. 2	Order Dtd. 2019-12-16			(Seat No - 22)
514	115436/2019	17.12.2019	WP (C) - 25371/2019	PRASANJIT BEHERA	C.O .	COURT NO. 22	Order Dtd. 2019-12-16			(Seat No - 22)
515	115437/2019	17.12.2019	BLAPL - 8757/2019	SARAT KUMAR JENA	C.O .	COURT NO. 2	Order Dtd. 2019-12-16			(Seat No - 22)
516	115438/2019	17.12.2019	BLAPL - 8768/2019	M. K. PANDA	C.O .	COURT NO. 2	Order Dtd. 2019-12-16			(Seat No - 22)
517	115439/2019	17.12.2019	WP (C) - 25852/2019	R.K. MOHAPATRA	C.O .	COURT NO. 22	Order Dtd. 2019-12-16		WRIT BRANCH-2	(Seat No - 45)
518	115440/2019	17.12.2019	BLAPL - 10117/2019	SWAYAMPRAVA DASH	C.O .	COURT NO. 7	Order Dtd. 2019-12-16			(Seat No - 45)
519	115441/2019	17.12.2019	WP (C) - 25670/2019	S.K. SINGH	C.O .	COURT NO. 22	Order Dtd. 2019-12-16			(Seat No - 45)
52	115442/2019	17.12.2019	BLAPL -	GANESH SAHOO	C.O .	COURT	Order Dtd. 2019-12-16			(Seat

0	9		10122 /2019			NO. 7				t No - 45 )
5 2 1	11544 3/201 9	17.12. 2019	WP (C) - 25670 /2019	K.K. JENA	C.O .	COUR T NO. 22	Order Dtd. 2019- 12-16			(S ea t No - 45 )
5 2 2	11544 4/201 9	17.12. 2019	BLAPL - 10135 /2019	A. KALASH	C.O .	COUR T NO. 7	Order Dtd. 2019- 12-16			(S ea t No - 45 )
5 2 3	11544 5/201 9	17.12. 2019	WP (C) - 25603 /2019	M.R. SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2019- 12-16			(S ea t No - 45 )
5 2 4	11544 6/201 9	17.12. 2019	BLAPL - 10141 /2019	A. KALASH	C.O .	COUR T NO. 7	Order Dtd. 2019- 12-16			(S ea t No - 45 )
5 2 5	11544 7/201 9	17.12. 2019	BLAPL - 10142 /2019	A. KALASH	C.O .	COUR T NO. 7	Order Dtd. 2019- 12-16			(S ea t No - 45 )
5 2 6	11544 8/201 9	17.12. 2019	BLAPL - 10137 /2019	N. K. ROUT	C.O .	COUR T NO. 7	Order Dtd. 2019- 12-16			(S ea t No - 45 )
5 2 7	11544 9/201 9	17.12. 2019	BLAPL - 10139 /2019	A. KALASH	C.O .	COUR T NO. 7	Order Dtd. 2019- 12-16			(S ea t No - 45 )

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528	115450/2019	17.12.2019	BLAPL-10165/2019	B. P. TUNGA	C.O.	COURT NO. 7	Order Dtd. 2019-12-16			(Seat No - 45)
529	115451/2019	17.12.2019	WP(C)-25942/2019	D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-16			(Seat No - 45)
530	115452/2019	17.12.2019	WP(C)-22654/2019	P. C. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-16			(Seat No - 45)
531	115453/2019	17.12.2019	CRLA-167/2014	R. K. PANDA	C.O.	COURT NO. 9	Order Dtd. 2019-12-16		CRIMINAL APPEAL	(Seat No - 1)
532	115454/2019	17.12.2019	TRPCR L-53/2018	R. R. DAS	C.O.	COURT NO. 10	Order Dtd. 2019-12-13			(Seat No - 1)
533	115455/2019	17.12.2019	WP(C)-13353/2017	A. BEURA	GENERAL		Order Dtd. 2018-12-08		WRIT BRANCH-5	(Seat No - 21)
534	115456/2019	17.12.2019	WP(C)-1366/2014	R. C. JENA	GENERAL		Order Dtd. 2019-12-03			(Seat No - 21)
535	115457/2019	17.12.2019	WP(C)-3686/2013	R. C. JENA	GENERAL		Order Dtd. 2019-11-16			(Seat No - )

										21)
536	115458/2019	17.12.2019	WPCRL - 121/2019	R. B. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-12-16			(Seat No - 21)
537	115459/2019	17.12.2019	WP (C) - 25447/2019	A. K. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2019-12-16			(Seat No - 21)
538	115460/2019	17.12.2019	WP (C) - 25108/2019	S.K. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-13			(Seat No - 21)
539	115461/2019	17.12.2019	WP (C) - 25443/2019	A. K. PARIDA	C.O.	COURT NO. 22	Order Dtd. 2019-12-16			(Seat No - 21)
540	115462/2019	17.12.2019	WP (C) - 25106/2019	S.K. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-13			(Seat No - 21)
541	115463/2019	17.12.2019	WP (C) - 24831/2019	P. K. PATTNAYAK	C.O.	COURT NO. 22	Order Dtd. 2019-12-16			(Seat No - 21)
542	115464/2019	17.12.2019	WP (C) - 25110/2019	S.K. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-13			(Seat No - 21)
544	115465/2019	17.12.2019	WP (C) -	S.K. SAHU	C.O.	CHIEF	Order Dtd. 2019-12-13			(Seat

3	9		25105 /2019			JUST ICE' S COUR T				t No - 21 )
5 4 4	11546 6/201 9	17.12. 2019	WP (C) - 25087 /2019	D. BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2019- 12-16			(S ea t No - 21 )
5 4 5	11546 7/201 9	17.12. 2019	WP (C) - 25916 /2019	M.R. SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2019- 12-16			(S ea t No - 21 )
5 4 6	11546 8/201 9	17.12. 2019	WP (C) - 25115 /2019	J.J. PARIDA	C.O .	COUR T NO. 22	Order Dtd. 2019- 12-16			(S ea t No - 21 )
5 4 7	11546 9/201 9	17.12. 2019	WP (C) - 25444 /2019	A. K. PARIDA	C.O .	COUR T NO. 22	Order Dtd. 2019- 12-16			(S ea t No - 21 )
5 4 8	11547 0/201 9	17.12. 2019	WP (C) - 25431 /2019	A. K. PARIDA	C.O .	COUR T NO. 22	Order Dtd. 2019- 12-16			(S ea t No - 21 )
5 4 9	11547 1/201 9	17.12. 2019	WP (C) - 25453 /2019	A. K. PARIDA	C.O .	COUR T NO. 22	Order Dtd. 2019- 12-16			(S ea t No - 21 )
5 5 0	11547 2/201 9	17.12. 2019	WP (C) - 15156 /2019	L. D. PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2019- 12-16		WRIT BRAN CH-2	(S ea t No - 6)

551	115473/2019	17.12.2019	WP (C) - 11116/2019	R. R. DAS	C.O.	COURT NO. 9	Order Dtd. 2019-12-16		WRIT BRANCH-2	(Seat No - 6)
552	115474/2019	17.12.2019	WP (C) - 5003/2003	S. MOHARANA	C.O.	COURT NO. 9	Order Dtd. 2019-12-16			(Seat No - 6)
553	115475/2019	17.12.2019	CONTC - 2048/2019	M. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2019-12-16			(Seat No - 6)
554	115476/2019	17.12.2019	WP (C) - 2596/2019	P. K. PATTNAYAK	C.O.	COURT NO. 22	Order Dtd. 2019-12-16		WRIT BRANCH-1	(Seat No - 3)
555	115477/2019	17.12.2019	WP (C) - 8164/2016	M/S.PRASANNA KU.PATTANAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-16			(Seat No - 3)
556	115478/2019	17.12.2019	WP (C) - 12212/2019	PRASANJIT BEHERA	C.O.	COURT NO. 3	Order Dtd. 2019-12-13			(Seat No - 3)
557	115479/2019	17.12.2019	WP (C) - 12212/2019	MISS S. L. PATTNAIK	C.O.	COURT NO. 3	Order Dtd. 2019-12-12			(Seat No - 3)
558	115480/2019	17.12.2019	WP (C) - 25969/2019	D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-16			(Seat No - 3)
559	115481/2019	17.12.2019	CMP-459/2017	SAILESH DAS	C.O.	COURT NO. 22	Order Dtd. 2019-12-16		WRIT BRANCH-3	(Seat No - )

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560	115482/2019	17.12.2019	ABLAP L-11661/2017	S. BISWAL	C.O.	COURT NO. 2	Order Dtd. 2018-12-17		CRIMINAL MISC-3	(Seat No - 14)
561	115483/2019	17.12.2019	WP (C) - 9674/2012	S. K. TRIPATHY	C.O.	COURT NO. 2	Order Dtd. 2019-12-16			(Seat No - 14)
562	115484/2019	17.12.2019	WP (C) - 9813/2019	PRASANJIT BEHERA	C.O.	COURT NO. 3	Order Dtd. 2019-12-13			(Seat No - 14)
563	115485/2019	17.12.2019	WP (C) - 26498/2017	P. K. SINGH	C.O.	DR (J)	Order Dtd. 2019-12-16			(Seat No - 14)
564	115486/2019	17.12.2019	WP (C) - 17057/2019	D. K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-16		WRIT BRANCH-2	(Seat No - 9)
565	115487/2019	17.12.2019	WP (C) - 17057/2019	D. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-16		WRIT BRANCH-2	(Seat No - 9)
566	115488/2019	17.12.2019	WP (C) - 15155/2019	L. D. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-16		WRIT BRANCH-2	(Seat No - 6)
567	115489/2019	17.12.2019	WP (C) - 15154/2019	L. D. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-16		WRIT BRANCH-2	(Seat No - )



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5 6 8	11549 0/201 9	17.12. 2019	CRLA- 5/201 9	H. K. PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2019- 12-17		CRIM INAL APPE AL	(S ea t No - 6)

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